

ITEM NO.15

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8170/2018

RAGHUBIR SINGH TANDON (D) THROUGH LRS

Appellant(s)

VERSUS

RANJEET SINGH TANDON (D) & ORS.

Respondent(s)

(ONLY I.A. NO. 27290/2019 IS TO BE LISTED
IA No. 27290/2019 - AMENDMENT IN CAUSE TITLE)

Date : 02-12-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH

[IN CHAMBER]

For Appellant(s) Mr. Pramod B. Agarwala, AOR

Mr. Aayush Agarwala, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Application for amendment in cause title is allowed.

Registry to process the matter further.

(JAGDISH KUMAR)

SENIOR PERSONAL ASSISTANT

(K. RAMAKRISHNA)

BRANCH OFFICER